

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.

No.: DSJ(HMR)EC/4-3/85/-

Dated: Hamirpur the 1st December,2016.

OFFICE ORDER

In pursuance of the instructions contained in the Hon'ble High Court of Himachal Pradesh Notification Endorsement No. HHC/Admn.6(20)/77-XIX-27541-68, dated 25.10.2016, the following two days will be observed as Local Holidays in respect of all the Judicial Courts of this Civil and Sessions Division, during the calendar year, 2017:-

13.04.2017	Thursday	'Baisakhi'
18.10.2017	Wednesday	Narak Chatudashi/ Chhoti Deepawali

-Sd-

(Bhupesh Sharma)
District & Sessions Judge,
Hamirpur,H.P.

Endst.No.DSJ(HMR)EC/4-3/85/-12129

Dated: 01.12.2016

Copy for information is forwarded to:-

1. The Registrar General, High Court of Himachal Pradesh, Shimla.
2. All the District and Sessions Judges in Himachal Pradesh.
3. The President, District Consumer Dispute Redressal Forum, Una.
4. The Deputy Commissioner, Hamirpur, H.P.
5. All the Judicial Officers of this Civil & Sessions Division.
6. The Superintendent of Police, Hamirpur, H.P.
7. The District Attorney, Hamirpur, H.P.
8. The President, Bar Association, Hamirpur/Nadaun/Barsar and Bhoranj.
9. Reader/Civil Nazir of this office.
10. The System Officer, of this office, with request to upload the same on the website of this Division, for information of all concerned.
11. Notice Board of this Court.
12. Guard File.

-Sd-

District & Sessions Judge,
Hamirpur,H.P.